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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

C.P.NO. 104/95

in

O.A.NO. 2188/89

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 14th day of September, 1995

Shri Naresh Kumar Batra
s/o Late Shri Bodh Raj Batra
r/o 169/1 Railway Colony
Kishanganj
DELHI - 110 007.
B.S. Maina
(By Shri B.K. Aggarwal, Advocate)

... Applicant

Versus

Union of India, through

The General Manager (Shri V.K. Aggarwal)
Northern Railway
Baroda House
New Delhi.

... Respondent

(By Shri R.Bansal, Proxy of Shri B.K. Aggarwal, Advocate)

O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

Learned counsel for the Petitioner has stated that the directions in the Judgment has already complied with. Hence Contempt Petition is dismissed and notice issued to the respondent is discharged. No Costs.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

A.V.Haridasan
(A.V.HARIDASAN)
VICE-CHAIRMAN(J)

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